

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:5620
ANSWERED ON:07.09.2011
VIOLATION OF UAS LICENCE CONDITIONS
Singh Shri Sushil Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether some telecom companies have violated the Unified Access Service (UAS) licence conditions by camouflaging the Calling Line Identification (CLI) in some service areas;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) & (b) Madam. In the last three years one case of camouflaging of CLI by on the licensee companies in Madhya Pradesh service area has come to the notice.
- (c) Necessary action has been initiated as per the condition of licence.